

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in CRL. REV.P/37/2024/(Filing No.)**

SANTOSH KUMAR CHETTRI

APPLICANT

*VERSUS*

KAMLESH CHETTRI

RESPONDENT

**Date: 12.12.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Abhinav Kant Jha, Advocate.  
                                 Ms. Preeti Basnett, Advocate.

For Respondent      Mr. Pramit Chettri, Advocate.

**ORDER**

Learned Counsel Mr. Pramit Chettri, enters appearance for the Respondent today and has filed his Vakalatnama.

Learned Counsel for the Respondent submits that he seeks to file response to the I.A. No.01 of 2024.

List on 21-02-2025, for hearing on the I.A. *supra*.

In the interregnum, Learned Counsel for the Respondent shall take steps accordingly.

**Judge**  
12.12.2024